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GOVERNMENT OF MANIPUR
SECRETARIAT : LAW & LEGISLATIVE AFFAIRS DEPARTMENT

ORDERS
Imphal, March 3, 2014

No. 2/62/2013-Leg/L : In exercise of powers conferred by sub-section (2) and (3)(b) of section 165 of the Motor Vehicles Act, 1988 (Act No. 59 of 1988) and after consultation with the High Court of Manipur, the Governor of Manipur is pleased to appoint the District Judges at Column II as the Presiding Officers of the Motor Accident Claims Tribunals at column III :-

Sl. No.	District Judge	Presiding Officer, Motor Accident Claims Tribunal
I	II	III
1.	District Judge, Thoubal	Presiding Officer, Motor Accident Claims Tribunal, Thoubal
2.	District Judge, Bishnupur	Presiding Officer, Motor Accident Claims Tribunal, Bishnupur
3.	District Judge, Senapati	Presiding Officer, Motor Accident Claims Tribunal, Senapati

By order & in the name of Governor,


(Y. Rameshchandra Singh)
Secretary (Law)
Government of Manipur.

Copy to:

1. The Secretary to the Governor, Raj Bhavan, Imphal
2. The Secretary to Chief Minister, Manipur
3. P.S. to Minister (Law & Legislative Affairs), Manipur
4. APS to Advocate General, Manipur
5. P.S. to Chief Secretary, Government of Manipur
6. The Director General of Police, Manipur
7. The Accountant General, Manipur
8. The Registrar General, High Court of Manipur, Imphal
9. All Deputy Commissioners, Manipur / All Superintendents of Police, Manipur
10. The District & Sessions Judge, Manipur East / Manipur West / Thoubal / Bishnupur / Senapati
11. The Presiding Officer, Motor Accident Claims Tribunal, Manipur
12. The Director of Prosecution, Manipur
13. The Public Prosecutor (District), Manipur
14. The Director of Information and Public Relations, Manipur for kindly publishing the above Notification in the Official Gazette Extra-Ordinary and for supply of 10(ten) copies to the Law Department.
15. All Addl. Public Prosecutor (District), Manipur concerned.
16. The Website Manager, Department of IT, Govt. of Manipur for uploading the above Notification in the Manipur Govt. Website
17. Guard File.

HIGH COURT OF MANIPUR IMPHAL
RECEIPT NO. <u>987.</u>
DATE <u>10/3/2014.</u>
INITIAL OF D.A. <u>m</u>